GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1492
ANSWERED ON 09.12.2025

FINANCE COMMISSION RECOMMENDATIONS FOR RURAL LOCAL BODIES

1492. SHRI G M HARISH BALAYOGI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details regarding ongoing schemes/programmes/initiatives being implemented by the Ministry, State/UT and district-wise in Andhra Pradesh;

(b) the funds allocated, released and utilised under various schemes during the last three years, year and district-wise, especially in Konaseema district in Andhra Pradesh;

(c) the grants released and utilized by Andhra Pradesh under the 15th Finance Commission recommendations for Rural Local Bodies, including tied, untied and performance components, year and district-wise, especially in Konaseema district of Andhra Pradesh, along with details of unutilised funds in the said district;

(d) the infrastructure and capacity-building projects undertaken in Andhra Pradesh using the 15th Finance Commission and RGSA funds, especially in Konaseema district; and

(e) the details of e-Governance, digital capacity, and data empowerment initiatives being implemented including their present coverage and status in Andhra Pradesh?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJEEV RANJAN SINGH ALIAS LALAN SINGH)

(a) The details of ongoing schemes and recent major initiatives of the Ministry of Panchayati Raj are given in **Annexure-I.** The scheme, initiatives are implemented and/or meant for all the States and UTs in the Country including Andhra Pradesh. However, the Central Sector Scheme of the SVAMITVA is implemented in 31 States/UTs that includes Andhra Pradesh and all its Districts.

(b) The Year-wise details of funds allocated, released to Andhra Pradeshand utilised under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivisation of Panchayat (IoP) scheme during the last three years are as follows:

(Rs. In crore)

Scheme	**2022-23**	**2023-24**	**2024-25**

	Allocation	Release	Utilisation	Allocation	Release	Utilisation	Allocation	Release	Utilisation
RGSA	440.52	0.00*	5.62	353.54	0.00*	21.21	215.80	2.52	59.64
IoP	$	2.59	2.59	$	0.00	0.00	$	4.00	0.00

**Funds were not released to the State due to availability of huge unspent balance with the State and non-submission of requisite documents by it, as per the guidelines of the Department of Expenditure*

$ No allocation is made under IoP scheme and fund is released based on the results of National Panchayat Award competition held annually.

Though funds are not released to the Districts under the RGSA Scheme, based on the award money released to various levels of Panchayats in Andra Pradesh, the District-wise funds received under IoP scheme during the last 3 years is as under:

Name of the District	Award Money Received (Amount in Lakh)		
	2022-23	2023-24	2024-25
SPSR Nellore	25.00	0.00	0.00
Srikakulam	30.00	0.00	0.00
East Godavari	75.00	0.00	0.00
Chittoor	33.00	0.00	100.00
Visakhapatnam	33.00	0.00	200.00
Kurnool	25.00	0.00	0.00
Guntur	23.00	0.00	0.00
Anantapur	15.00	0.00	0.00
Krishna	0.00	0.00	100.00

(c) The year-wise grants allocated and released under the 15th Finance Commission recommendations for Rural Local Bodies in Andhra Pradesh (tied & untied) are furnished at **Annexure-II.**The District-wise details of fund allocation are not maintained centrally, as the distribution of these funds among different tiers of Panchayats is the responsibility of the State Government. The District-wise details of grants released and utilised by various tiers of Panchayats in Andhra Pradesh under the 15th Finance Commission recommendations for the Rural Local Bodies as per the information provided by the Government of Andhra Pradesh is furnished at **Annexure-III.**

(d)As per the information available on e-GramSwaraj Portal of the Ministry, a total of 11, 21, 319 number of activities including infrastructural projects at various levels of Panchayats have been undertaken in Andhra Pradesh by utilising 15th Finance Commission grants.Under RGSA scheme, 617 number of Gram Panchayat Bhawans,10 District Panchayat Resource Centres (DPRC) have been sanctioned/constructed and 500 number of computers have been sanctioned/procured for various Panchayats in the State. The District-wise information as provided by the Government of Andhra Pradesh is at **Annexure-IV.**

(e) The details are given in Annexure, particularly Mission Mode Project on e-Panchayats (MMP-ePanchayat) is at Sl. 3 and initiatives at Sl. No.11-15.

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Annexure-I

Statement referred to in Part (a) of the Lok Sabha Unstarred Question No. 1492 regarding Finance Commission Recommendations for Rural Local Bodies answered on 09.12.2025

Details of ongoing schemes and recent major initiatives of the Ministry of Panchayati Raj implemented by Ministry of Panchayati Raj

Sl. No.	Schemes/Initiatives	Objectives
1	**Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA)**	To strengthen Panchayati Raj Institutions (PRIs) through capacity building and training of the Elected Representatives (ERs) and their functionaries, and providing infrastructural support like construction of Gram Panchayat Bhawan and computerization.
2	**Incentivization of Panchayats (IoP)**, a central component of the RGSA scheme	To promote healthy competition among PRIs by recognising and rewarding best-performing Panchayats for their achievements in service delivery, public welfare, and recently—their progress toward Sustainable Development Goals (SDGs).
3	**Mission Mode Project on e-Panchayats (MMP-ePanchayat)**, a central component of the RGSA scheme,	To fund various e-governance projects to develop digital solutions to promote digitalization of Panchayats, bringing efficiency, accountability, and transparency to the functioning of PRIs and contributing to their overall transformation.
4	Central Sector Scheme of **Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA)**	To provide Record of Rights to households owning residential properties in villages through drone-based surveys. Property cards are issued with the broader aim of reducing disputes and ensuring clear land ownership.
Recent Major Initiatives		
5	**Enablement of Panchayats to Mobilize Own Sources of Revenue**	The Ministry of Panchayati Raj is actively working in collaboration with the States to augment OSR generation in PRIs by facilitating the formulation of relevant rules. The Ministry has developed the Samarth digital application for tax demand generation and collection at the PRI level and is collaborating with Institutions like IIM on capacity-building modules.
6	**Leadership/ Management Development Programme (MDP) for Panchayati Raj Intuitions (PRIs)**	The Leadership/ Management Development Programme (MDP) for Elected Representativeness and officials of Panchayats with the institute of Excellence such as Indian Institute of Management (IIM), Indian Institute of Technology (IIT), Institute of Rural Management Anand (IRMA), etc. has been started with the major objective of honing the essential leadership skills, including but not limited to communication, decision-making, and conflict resolution, thereby nurturing effective leadership qualities of the Panchayats.
7	**Long-Term Domestic Training**	Ministry of Panchayat Raj has taken initiative for the

	Programmes for higher Learning of Panchayat Officials	"Funding for Long-Term Domestic Training Programmes" for upto one year of duration for officials of PRIs and Panchayati Raj Department in the States/UTs under the State component of RGSA. The move aims at ensuring that the officials receive advanced, sector-specific training from Institutes of Excellence which will upgrade their skill set for better service delivery at the grassroots.
8	**Residential Foundation Training Programme up to 45 days under RGSA for the Newly Recruited Functionaries of PRIs:**	Ministry is supporting Residential Foundation Training Programme at State/UT level for up to 45 days for the newly recruited functionaries of PRIs, including Block Development Officers, Panchayat Development Officers, Panchayat Secretaries, Village Extension Officers, Accountants, Tax Collectors, Rozgar Sahayaks, Panchayat Engineering Cadre officials, Gram Sevaks/Sevikas and other officials recruited specifically for serving in the PRIs.
9	**Centre of Excellence on PESA** (For PESA States such as Andhra Pradesh, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan and Telangana)	Towards strengthening the local self-governance in tribal areas and effective implementation of the Provisions of the Panchayats (Extension to the Scheduled Areas) Act, 1996 (PESA-1996), **Centre of Excellence on PESA** has been established in the Indira Gandhi National Tribal University, Amarakantak, Madhya Pradesh under the aegis of Ministry of Panchayati Raj for capacity building of tribal leaders, preservation & promotion of customary law and practices and strengthening institutional support and research.
10	**Model Youth Gram Sabha**	To foster awareness and participation among the youth in grassroots democracy and the Panchayati Raj system by simulating the functioning of Gram Sabhas within educational institutions, the initiative has been launched encouraging the school students to participate and learn the functioning of the rural local governance and instil democratic values of inclusivity and equity, and build leadership and critical thinking skills. It also seeks to enhance awareness about local governance and the Sustainable Development Goals (SDGs), thereby empowering students to contribute meaningfully to national development.
11	**Meri Panchayat Application**	Meri Panchayat App is a Mobile Governance (m-Governance) App developed to make information, aggregated from different portals of this Ministry pertaining to functioning of Gram Panchayats, easily accessible to public.
12	**Gram Panchayat Level Weather Forecasting**	The Gram Panchayat level weather forecasting initiative, developed in collaboration between with the Ministry of Panchayati Raj (MoPR) and the India

		Meteorological Department (IMD), Ministry of Earth Sciences (MoES), provides Gram Panchayats with weather forecast on temperature, rainfall, wind speed, cloud cover, humidity with a five-day weather forecast and hourly updates.
13	**eGramSwaraj-BHASHINI integration**	This integration allows eGramSwaraj to provide services in 22 scheduled languages of India through Bhashini's AI-powered translation, making local-language accessibility a reality for users across India.
14	**SabhaSaar**	To make Gram Sabha documentation faster, easier, and in a structured format, an AI-enabled application- "SabhaSaar" has been developed and launched on 14.08.2025 to automatically generate Minutes of Meetings (MoM) from audio and video recordings of Gram Sabha meetings.
15	**Citizen Charter and Service Delivery by PRIs**	Citizen Charter, has since been extended to the Gram Panchayat with the prime emphasis on ease of living. In 2021, the Model Citizen Charter was launched to standardize service delivery across Panchayats by setting clear service standards, time limits, grievance redress mechanisms, and citizen scrutiny.

Annexure-II

Statement referred to in Part (c) of the Lok Sabha Unstarred Question No. 1492 regarding Finance Commission Recommendations for Rural Local Bodies answered on 09.12.2025

Allocation & Release under 15th FC for the Rural Local Bodies in Andhra Pradesh

(Rs. in crores)

2020-21		2021-22		2022-23		2023-24	
Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
2625.00	2625.00	1939.00	1917.85	2010.00	1976.75	2031.00	1997.45

2024-25		2025-26		Total	
Allocation	Release	Allocation	Release	Allocation	Release
2152.00	2109.97	2099.00	1026.91	12856.00	11653.92

Tied & Untied wise Release

2020-21						2021-22					
Untied Grant		Tied Grant		Total Allocation	Total Release	Untied		Tied		Total Allocation	Total Release
Allocation	Release	Allocation	Release			Allocation	Release	Allocation	Release		
1312.50	1312.50	1312.50	1312.50	**2625.00**	**2625.00**	775.60	767.14	1163.40	1150.71	**1939.00**	**1917.85**

2022-23						2023-24					
Untied		Tied		Total Allocation	Total Release	Untied		Tied		Total Allocation	Total Release
Allocation	Release	Allocation	Release			Allocation	Release	Allocation	Release		
804.00	**787.84**	1206.00	**1188.91**	**2010.00**	**1976.75**	812.40	798.90	1218.60	**1198.55**	2031.00	1997.45

2024-25						2025-26						Total	
Untied		Tied		Total		Untied		Tied		Total		Allocation	Release
Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release		
860.80	842.00	1291.20	1267.98	2152.00	2109.97	839.60	410.76	1259.40	616.14	2099.00	**1026.91**	**12856.00**	**11653.92**

Annexure-III

Statement referred to in Part (c) of the Lok Sabha Unstarred Question No. 1492 regarding Finance Commission Recommendations for Rural Local Bodies answered on 09.12.2025

District-wise release and expenditure of Fifteenth Finance Commission grants By Various tiers of Panchayats in Andhra Pradesh form 2022-23 to 2024-25

SI. No.	Name of the District	Zilla Praja Parishads					
		2022-23 to 2024-25					
		Basic &Tied Grant 2022-23	Basic &Tied Grant 2023-24	Basic &Tied Grant 2024-25	Total Allocation and Releases (3+4+5)	Expenditure	Balance
1	2	3	4	5	6	7	8
1	Ananthapuram	26.99	27.20	23.76	**77.95**	62.68	15.27
2	Chittoor	26.42	26.60	22.95	**75.97**	53.32	22.65
3	East Godavari	34.81	35.34	30.51	**100.66**	98.28	2.38
4	Guntur	25.52	25.80	22.52	**73.84**	48.73	25.11
5	Krishna	22.53	23.00	20.34	**65.87**	63.04	2.83
6	Kurnool	25.44	25.61	22.12	**73.17**	71.85	1.32
7	Prakasam	23.86	24.35	22.25	**70.46**	69.54	0.92
8	SPSR Nellore	17.66	17.80	17.04	**52.50**	24.77	27.73
9	Srikakulam	19.29	19.42	16.30	**55.01**	41.93	13.08
10	Visakhapatnam	20.00	20.15	19.20	**59.35**	41.77	17.58
11	Vizianagaram	16.12	16.24	14.16	**46.52**	45.36	1.16
12	West Godavari	24.86	25.04	21.99	**71.89**	52.18	19.71
13	YSR Kadapa	18.00	18.12	15.85	**51.97**	22.42	29.55
	Total	301.50	304.67	269.00	**875.17**	695.87	179.30

Mandal Praja Parishads		
Statement showing the Allocation & releases, Expenditure & balances details of Basic& Tied Grant under 15th Finance Commission Grant for the year 2022-23 to 2024-25		
		Rs.in Crores
SI.No.	**Name of the**	**Mandal Praja Parishads**

	Ditrict	2022-23 to 2024-25					
		Basic &Tied Grant 2022-23	Basic &Tied Grant 2023-24	Basic &Tied Grant 2024-25	Total Allocation and Releases (3+4+5)	Expenditure	Balance
1	2	3	4	5	6	7	8
1	Ananthapuram	26.90	27.22	33.71	87.83	55.65	32.19
2	Chittoor	26.32	26.65	32.35	85.32	80.59	4.73
3	East Godavari	33.66	34.05	41.60	109.31	91.67	17.64
5	Guntur	25.02	25.32	31.24	81.58	53.48	28.10
6	Krishna	21.24	21.48	25.75	68.47	49.64	18.83
7	Kurnool	25.36	25.65	31.17	82.18	77.05	5.13
8	Prakasam	22.54	22.80	28.81	74.15	63.21	10.94
9	SPSR Nellore	17.60	17.81	23.91	59.32	51.91	7.41
10	Srikakulam	19.24	19.46	22.69	61.39	44.96	16.43
11	Visakhapatnam	19.94	20.16	28.07	68.17	49.41	18.76
12	Vizianagaram	16.06	16.25	20.04	52.35	44.70	7.66
12	West Godavari	24.78	25.07	29.76	79.61	59.89	19.72
13	YSR Kadapa	17.94	18.14	22.48	58.56	48.68	9.88
	Total	296.60	300.06	371.59	968.25	770.84	197.42

Gram Panchayats

Statement showing the Allocation & releases, Expenditure & balances details of Basic& Tied Grant under 15th Finance Commission Grant for the year 2022-23 to 2024-25

Rs.in Crores

SI.No.	Name of the Ditrict	Gram Panchayats					
		2022-23 to 2024-25					
		Basic &Tied Grant 2022-23	Basic &Tied Grant 2023-24	Basic &Tied Grant 2024-25	Total Allocation and Releases (3+4+5)	Expenditure	Balance
1	2	3	4	5	6	7	8
1	Alluri Seetharamaraju	45.33	45.79	72.84	163.96	124.65	39.31
2	Anakapalli	58.39	58.98	57.53	174.90	171.18	3.72

3	Ananthapuram	66.00	66.69	70.20	202.89	175.14	27.75
4	Annamayya	56.84	57.41	59.75	174.00	154.19	19.81
5	Bapatla	45.50	45.97	47.48	138.95	123.38	15.57
6	Chittoor	57.91	58.51	60.11	176.53	152.88	23.65
7	East Godavari	45.26	45.74	45.05	136.05	127.60	8.45
8	Eluru	63.28	63.95	67.80	195.03	178.24	16.79
9	Guntur	32.32	32.64	34.19	99.15	69.55	29.60
10	Kakinada	53.52	54.05	53.10	160.67	157.71	2.96
11	**Konaseema**	**58.80**	**59.40**	**58.61**	**176.81**	**172.07**	**4.74**
12	Krishna	46.84	47.32	47.88	142.04	129.08	12.96
13	Kurnool	62.48	63.12	64.59	190.19	183.73	6.46
14	Nandyal	55.54	56.10	59.44	171.08	154.62	16.46
15	NTR	36.60	36.99	38.96	112.55	107.09	5.46
16	Palnadu	58.42	59.01	62.68	180.11	160.79	19.32
17	Parwathipuram Manyam	31.60	31.92	38.90	102.42	88.39	14.03
18	Prakasam	75.18	75.95	81.99	233.12	215.93	17.19
19	SPSR Nellore	68.69	69.37	77.37	215.43	175.73	39.70
20	Sri Satyasai	59.30	59.90	63.38	182.58	165.27	17.31
21	Srikakulam	72.18	72.92	71.17	216.27	188.76	27.51
22	Tirupati	56.64	57.22	63.63	177.49	146.16	31.33
23	Visakhapatnam	7.30	7.38	7.01	21.69	19.41	2.28
24	Vizianagaram	60.87	61.49	59.77	182.13	178.32	3.81
25	West Godavari	48.98	49.47	47.42	145.87	141.89	3.98
26	YSR kadapa	54.88	55.42	58.52	168.82	143.65	25.17
	Total	1378.65	1392.71	1469.37	4240.73	3805.41	435.32

Annexure-IV

Statement referred to in Part (d) of the Lok Sabha Unstarred Question No. 1492 regarding Finance Commission Recommendations for Rural Local Bodies answered on 09.12.2025

Number of Infrastructure Projects Undertaken by utilising RGSA scheme in the State of Andra Pradesh since 2022-23

Sl. No.	District	Desktop Computers distributed		Allocation of GP buildings	DPRC Buildings Sanctioned
1	Srikakulam	31		24	
2	Vizianagaram	31		40	
3	Parvathipuram Manyam	21		95	1
4	Visakhapatnam	10		1	
5	Anakapalli	28		28	
6	Alluri Sitharama Raju	20		53	1
7	Kakinada	9		7	
8	East Godavari	9		5	1
9	Dr.B.R.AmbedkarKonaseema	9		2	
10	West Godavari	12		1	
11	Eluru	16		14	
12	Krishna	19		4	
13	NTR	12		6	
14	Guntur	12		12	1
15	Palnadu	20		16	1
16	Bapatla	16		12	
17	Prakasam	23		19	
18	SPSR Nellore	27		40	
19	Nandyal	20		15	1
20	Kurnool	16		36	
21	YSR Kadapa	23		56	
22	Annamayya	19		12	1
23	Sri Satya Sai	16		23	1
24	Ananthapuram	20		27	
25	Tirupati	34		52	1
26	Chittoor	27		17	1
Total		**500**		**617**	**10**

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